

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2335
ANSWERED ON- 23/03/2022

IMPROVEMENT OF NHS IN RAJASTHAN

2335. DR. KIRODI LAL MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the details of road stretches in Rajasthan entrusted to the National Highways Authority of India (NHAI) for improvement under different programmes;
- (b) whether Government is contemplating any alternate method for improvement of National Highways (NHs) in the State where this work is yet to be taken up, if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government is aware of the alarming condition of the NHs in the State which are entrusted to NHAI due to lack of proper maintenance and if so, the steps being taken by Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The total length of National Highways in the State of Rajasthan is about 10,477 Km, out of which about 7,200 Km of NHs is entrusted to the National Highways Authority of India (NHAI) and remaining length of NHs is entrusted with NH PWD Govt. of Rajasthan and other agencies of Government of Rajasthan.

(b) & (c) Maintenance & repair of National Highways is a continuous process. For the stretch which is already awarded to the concessionaire on BOT & HAM basis, it is obligatory on the part of the concessionaire to maintain the stretch in traffic worthy condition till concession period and for the stretch which are awarded on EPC basis, it is obligatory on the part of the contractor to maintain the stretch in traffic worthy condition till defect liability period. Where concessionaire/contractor fails to repair roads as per the concession/contract agreement, Authority undertakes repairing work at risk and cost of the concessionaire/contractor. The stretches where construction agency has not been mobilised or has been demobilised or concession period gets over, repair & maintenance is carried out through maintenance contractors/ O&M contractors/TOT concessionaire or InvIT as part of their obligations in the contract/concession.
